

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:1899
ANSWERED ON:31.07.2015
Rationalising DA
Patil Shri Kapil Moreshwar

Will the Minister of FINANCE be pleased to state:

- (a) the details of the policy of the Government regarding the Dearness Allowance (DA) of the Central Government employees;
- (b) whether the Government proposes to rationalise the DA in accordance with the actual food price inflation, if so, the details thereof ;
and
- (c) the rate of DA proposed to be announced for the second half of the current year along with the time by which it is likely to be announced?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI JAYANT SINHA)

(a) Dearness Allowance to Central Government employees is granted in accordance with the recommendations of successive Central Pay Commissions. As per 6th CPC recommendations, the increase in Dearness Allowance corresponds to an increase in 12 monthly average of All India Consumer Price Index for Industrial Workers AICPI (IW) (base 2001=100) over the base index of 115.76 w.e.f. 1.1.2006.

(b) No Sir.

(c) Dearness Allowance (DA) to Central Government employees is revised twice a year w.e.f. 1st January and 1st July and is normally released in the months of March and September respectively. Hence, the rate of revision of DA, if any, cannot be indicated at this stage.
